

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 302
CP-144/ND/2016

IN THE MATTER OF:

Montreaux Resorts (P) Ltd. & Ors.
Vs
Ascot Hotels & Resorts Ltd. & Ors.

... Applicant/Petitioner
... Respondent

Order under Section 241-242.

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Deepak Khosla, Advocate
For Respondent : Mr. Jay Savla, Sr. Adv. with Mr. Anand M. Mishra, Adv. R2

ORDER

CA - 293/2021

List the matter for further consideration on 28.07.2021.

Registry is directed to list all the pending company petitions and IA's on the next day of hearing.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)